

of identified centres to RBI as finalised by the State Governments. It is, therefore, not possible at this stage to indicate the number of branches and the locations where bank branches may be opened in Pauri Garhwal District during the current financial year. RBI has not received any application from any public sector bank for opening a Bank branch at Ghandiyal, District Pauri Garhwal. The question of opening a bank office at Ghandiyal will be considered by RBI on merits if it is included in the list of identified centres as finalised by the State Government of Uttar Pradesh.

#### Setting up of industries by Non-resident Indians

597. SHRI V. NARAYANASAMY : Will the Minister of FINANCE be pleased to state :

(a) what is the number of large scale and medium scale industries which have been set up by the non-resident Indians in the year 1985 and up to February, 1986 in India;

(b) what is the total investment by those Non-resident Indians in those industries; and

(c) what is the quantum of money permitted by Government for the non-resident Indians to transfer it to their country after starting production ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) :  
(a) to (c) Information is being collected and will be laid on the Table of the House.

#### Rehabilitation of bonded labour in Orissa and Uttar Pradesh

598. SHRI V. NARAYANASAMY : Will the Minister of LABOUR be pleased to state :

(a) how many bonded labourers were freed in Orissa and Uttar Pradesh

during the year 1985 and upto the end of February 1986;

(b) how many workers have been rehabilitated in those States; and

(c) what amount was spent by Government thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) during the year 1985, 8758 bonded labourers were identified and freed in Orissa and 4163 in Uttar Pradesh. The number of bonded labourers identified and freed in Orissa and Uttar Pradesh during January and February, 1986 was 187 and 1270 respectively. The cumulative total of bonded labourers identified and freed in Orissa and Uttar Pradesh upto the end of February, 1986 was 42,183 and 17,499 respectively.

(b) A total of 29,105 bonded labourers have been rehabilitated in Orissa and 15,229 in Uttar Pradesh upto the end of February, 1986.

(c) A sum of Rs. 617.32 lakhs has been released to the Government of Orissa and Rs. 319.22 lakhs to the Government of Uttar Pradesh towards the central share of assistance under the Centrally Sponsored Scheme for Rehabilitation of bonded labourers since the inception of the scheme in 1978-79 till 31st March, 1986.

#### Production of textile

599. SHRI PARVATHANENI UPENDRA :  
SHRI PRABHAKAR RAO  
KALVALA :

Will the Minister of TEXTILES be pleased to state :

(a) what is the annual export of textiles with value thereof and its percentage to the total production of textile in the country during the last three years ;

(b) whether Government have any plan for boosting export of textiles and also for modernization

of the technology in textile mills; if so, the details thereof; and

(c) what role is being played by the National Textile Corporation for promotion of export of textiles ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SARI KHURSHID ALAM KHAN)  
(a) The total value of production, exports of textiles and its percentage to the total production of textiles in the country during the last three years is as under :—

Year	Production (M.Mtrs)	Value of Production (Rs. crores)	Exports (M. crores)	Percentage of (Exports of production)
1982-83 . . . . .	11,758	8643.51	1118.50	12.94
1983-84 . . . . .	12,014	10530.08	1225.80	11.64
1984-85 . . . . .	12,366	11052.59	1642.45	14.86

(b) The Government has provided a pragmatic and liberal policy framework for increasing exports of textiles and textile products. Some of the important steps includes :—

1. Formulation and operation of the textile export entitlement distribution policy in a flexible way.

2. Cost—compensatory support scheme.

3. Liberalisation of Import Policy for import of various inputs and raw materials.

4. Setting up of 100 percentage export oriented units and units in free trade zone is encouraged.

5. Liberal Assistance for sponsoring and funding promotional activities. For modernisation of textile industry Government have taken several measures as envisaged in the textile policy, 1985 up of National Level Standing Advisory Committee for modernisation (2) encouragement to textile machinery manufacturing industry (3) allowing imports of high technology machinery.

(c) Export of NTC products have been increasing. In comparison

to exports of Rs. 10.54 crores in 1982-83, export of NTC products were Rs. 39.57 crores in 1984-85. In 1985-86 (April-November, 1985) exports were to the tune of Rs. 25.89 crores.

#### Bill for housing for industrial workers

600. SHRI PARVATHANENI UPENDRA : Will the Minister of LABOUR be pleased to state :

(a) whether Government have any proposal to bring forward a Bill in Parliament making it obligatory on the industrial units to provide housing facilities to its workers and undertake development of slums and jhuggi areas where industrial workers put up their huts; and

(b) if so, what are the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) . (a) Labour Ministry has no proposal to bring in any such legislation. However, the Employees' Provident Fund Organisation will be getting houses constructed for those provident funds subscribers who have sufficient provident fund accumulations at their credit and who are willing to have